

ITEM NO.26

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.583/2024

ISHIKA JAIN & ORS.

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS.

Respondent(s)

(With IA No.206520/2024 - EX-PARTE AD-INTERIM RELIEF)

Date : 20-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Vibha Datta Makhija, Sr. Adv.
Ms. Parul Shukla, AOR
Mr. Karan Mangain, Adv.
Mr. Praveen Gaur, Adv.
Ms. Shubhangi Pandey, Adv.
Mr. Saday Mondol, Adv.

For Respondent(s) Mrs. Maninder Acharya, Sr. Adv.
Mr. Kirtiman Singh, Adv.
Mr. Waize Ali Noor, Adv.
Ms. Shreya Garg, Adv.
Mr. Manik Khurana, Adv.
Mr. Veerbhandra Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 Issue notice.

- 2 Mrs Maninder Acharya, senior counsel appears on behalf of the first respondent on caveat and waives service.
- 3 Counter affidavit be filed within a week.
- 4 List the Petition on 27 September 2024 along with WP (C) No 1355 of 2021 [*Ayush Patel vs National Board of Examination*].

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar